

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF SAVANT INFOCOMM LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 23/06/2007 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Western India Steel Co. Pvt. Ltd alongwith Mr. Bharat Parikh and Mrs. Mina Parikh ('Acquirers') to acquire up to 6,76,060 equity shares having a face value of Rs. 10/- representing 20.00% of the paid-up equity share capital of Savant Infocomm Limited at a price of Rs. 10.50 per fully paid up equity share payable in cash are as under:

1. Name and Address of the Target Company : Savant Infocomm Limited (SIL), 6, First Main Road, Kasturba Nagar, Adyar, Chennai - 600 020.
2. Name and Address of Acquirers : Western India steel Co. Pvt. Ltd., 163-164/A Mittal Tower, Rajni Patel Marg, Nariman Point, Mumbai -400 021 along with Mr. Bharat Parikh & Mrs. Mina Parikh, 66 A Nepean Sea Road, Mumbai - 400 006
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Sharex Dynamic (India) Pvt. Ltd.
5. Offer details
 - a) Date of opening of the offer : 16/08/2007
 - b) Date of closure of the offer : 04/09/2007
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1.	Offer price	Rs. 10.50		Rs.10.50	
2.	Share holding of Acquirers before acquisition	Nil		Nil	
3.	Shares acquired through BSE Online Trading (BOLT)	14,25,600 (42.17%)		14,25,600 (42.17%)	
4.	Shares acquired in the open offer	6,76,060 (20.00%)		22,900 (0.68%)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 70,98,630/-		Rs. 2,40,450/-	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any	Nil		Nil	
7.	Post offer share holding of acquirers (2+3+4+6)	21,01,660 (62.17%)		14,48,500 (42.85%)	
8.	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	19,54,700	12,78,640	19,54,700	19,31,800
	Percentage:	(57.83%)	(37.83%)	(57.83%)	(57.15%)

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirers.
8. Payment of interest, if any : NIL
9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.

The Acquirers accept full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirers by:
Manager to the Offer**

KEYNOTE
CORPORATE SERVICES LIMITED

KEYNOTE CORPORATE SERVICES LTD.

4th Floor, Balmer Lawrie Building, 5.J.N. Heredia Marg, Ballard Estate, Mumbai - 400 001

Tel.: (022) 2267 1321; Fax : (022) 2269 4323; E-mail : mdbd@keynoteindia.net

SEBI Regn.: INM000003606; AMBI Regn. No. AMBI/040

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